

Release Order No. 1094/2248/2019**DEPUTY GENERAL MANAGER & RECOVERY OFFICER
WESTERN REGIONAL OFFICE****Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios**Attachment Proceedings Nos. 4928 & 4929 of 2019

Certificate No. RC 2248 of 2019

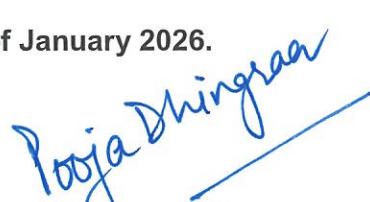
The Principal Officer/Chairman & Managing Director/CEO**All the Banks in India/All the Mutual Funds in India****NSDL/CDSL, Mumbai**

1. Whereas Recovery Certificate No. **RC 2248 of 2019** dated **June 19, 2019** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs. 15,73,986/- (Rupees Fifteen Lakh Seventy-Three Thousand Nine Hundred Eighty-Six only)** along with further interest, all costs, charges and expenses etc. against **Sanjay Jethalal Soni (PAN: BVSPS9741N)** [“Defaulter”] and the same was due in respect of the said certificate.
2. And whereas Notices of Attachment in the above proceedings were issued attaching the Bank Accounts/ lockers, Demat Accounts & Mutual Fund Folios of the Defaulter;
3. And whereas SEBI has recovered the amount of **Rs. 27,76,500/- (Rupees Twenty-Seven Lakh Seventy-Six Thousand Five Hundred only)**, which includes interest and costs towards full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios **Sanjay Jethalal Soni (PAN: BVSPS9741N)** attached, if any, pursuant to the above said notices of attachment under intimation to SEBI.
5. If the defaulter is not having any type of account/folios with you, the same need not be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Ahmedabad this **30th** day of January 2026.



Copy to: E-mail

Sanjay Jethalal SoniMail ID : soni.sanjay444@gmail.com
Pooja Dhingraa
Recovery Officer

पूजा ढींगरा / Pooja Dhingraa
सूली अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
Ahmedabad / Ahmedabad